

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: November 8, 2012**

**No. 1923 /DR(S)/2012**

On reversion to the regular line, Sri **Ashok Kumar-V**, Judicial Member, Commercial Tax Tribunal, Ghaziabad to be District & Sessions Judge, Hathras in the vacant court.

**No. 1924 /DR(S)/2012**

On reversion to the regular line, Sri **Ravindra Nath Mishra-II**, Special Secretary & Additional L.R., Supreme Court of India (Legal Cell), New Delhi to be District & Sessions Judge, Mau vice Sri Vijai Pratap Singh-II.

**No. 1925 /DR(S)/2012**

Sri **Vijai Pratap Singh-II**, District & Sessions Judge, Mau to be District & Sessions Judge, Sultanpur in the vacant court.

**No. 1926 /DR(S)/2012**

Sri **Ashok Kumar Rastogi-II**, District & Sessions Judge, Ballia to be District & Sessions Judge, Etawah vice Sri Roop Kishor Gupta.

**No. 1927 /DR(S)/2012**

Sri **Roop Kishor Gupta**, District & Sessions Judge, Etawah to be District & Sessions Judge, Ballia vice Sri Ashok Kumar Rastogi-II.

**No. 1928 /DR(S)/2012**

Sri **Jai Jai Ram (Pandey)**, District & Sessions Judge, Basti to be District & Sessions Judge, Balrampur vice Sri Om Prakash Tiwari.

**No. 1929 /DR(S)/2012**

Sri **Om Prakash Tiwari**, District & Sessions Judge, Balrampur to be District & Sessions Judge, Basti vice Sri Jai Jai Ram (Pandey).

**No. 1930 /DR(S)/2012**

Sri **Prabhat Chandra Tripathi**, Additional District & Sessions Judge, Firozabad to be Officer on Special Duty, Chhatrapati Shahuji Maharajnagar vice Sri Dina Nath-II. (as and when Sri Dina Nath-II hands over charge there)

**No. 1931 /DR(S)/2012**

Sri **Dina Nath-II**, Officer on Special Duty, Chhatrapati Shahuji Maharajnagar to be District & Sessions Judge, Gorakhpur vice Sri Satya Pal Singh (on his taking over charge as Member Secretary, U.P. State Legal Services Authority, Lucknow).

**No. 1932 /DR(S)/2012**

**Sri Tejveer Singh**, Additional District & Sessions Judge, Saharanpur to be District & Sessions Judge, Auraiya (w.e.f. 01.01.2013 on retirement of Dr. Murtaza Ali).

**No. 1933 /DR(S)/2012**

**Sri Arun Kumar Mishra**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge/ Special Judge, Unnao vice Sri Bharat Pandey.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Unnao against the special court created for trying cases under the said Act.

**No. 1934 /DR(S)/2012**

**Sri Bharat Pandey**, Special Judge/ Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Unnao.

**No. 1935 /DR(S)/2012**

**Sri Raj Kumar-II**, Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge/ Special Judge, Unnao vice Sri Anand Kumar Upadhyay.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Unnao in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1936 /DR(S)/2012**

**Sri Anand Kumar Upadhyay**, Special Judge/ Additional District & Sessions Judge, Unnao to be Additional District & Sessions Judge, Unnao.

**No. 1937 /DR(S)/2012**

**Sri Mohd. Babar**, Additional District & Sessions Judge, Unnao to be District & Sessions Judge, Chitrakoot vice Sri Shakti Kant. (as and when Sri Shakti Kant hands over charge there)

**No. 1938 /DR(S)/2012**

**Sri Shakti Kant**, District & Sessions Judge, Chitrakoot to be Chairman, State Transport Appellate Tribunal, Lucknow vice Sri Umesh Chandra-III. (as and when Sri Umesh Chandra-III hands over charge there)

**No. 1939 /DR(S)/2012**

**Sri Umesh Chandra-III**, Chairman, State Transport Appellate Tribunal, Lucknow to be District & Sessions Judge, Sitapur. (w.e.f. 01.01.2013 on retirement of Sri Om Prakash Sinha).

**No. 1940 /DR(S)/2012**

**Sri Jai Pal Singh-III**, Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Rameshwar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Etawah against the special court created for trying cases under the said Act.

**No. 1941 /DR(S)/2012**

Sri **Rameshwar**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Vinod Kumar Singh Rathore.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Etawah against the special court created for trying cases under the said Act.

**No. 1942 /DR(S)/2012**

Sri **Vinod Kumar Singh Rathore**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge/ Special Judge, Etawah vice Sri Bhopal Singh.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Etawah in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1943 /DR(S)/2012**

Sri **Bhopal Singh**, Special Judge/ Additional District & Sessions Judge, Etawah to be Additional District & Sessions Judge, Etawah.

**No. 1944 /DR(S)/2012**

Sri **Udit Narain Singh**, Additional District & Sessions Judge, Etawah to be District & Sessions Judge, Kannauj. (w.e.f. 01.01.2013 on retirement of Sri Devendra Kumar Tiwari)

**No. 1945 /DR(S)/2012**

On reversion to the regular line, Sri **Pramod Kumar Goel**, Member Secretary, U.P. State Legal Services Authority, Lucknow to be District & Sessions Judge, Gautam Budh Nagar vice Raj Vir Sharma (On his taking over charge as Member Secretary, U.P. State Legal Services Authority, Lucknow).

**BY ORDER OF THE COURT,**

Sd/-  
**(ANANT KUMAR)**  
**REGISTRAR GENERAL**

**No. 456 / DR (S)/ 2012, Dated: Allahabad: November 8, 2012**

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Pramod Kumar Goel, Member Secretary, U.P. State Legal Services Authority, Lucknow, Ashok Kumar-V, Judicial Member, Commercial Tax Tribunal, Ghaziabad & Ravindra Nath Mishra, Special Secretary & Additional L.R. (Legal Cell), Supreme Court, New Delhi from their present posts so as to enable them to take over charge of their new postings.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.

5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services) and Section Officer (Admin. A-2) High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.

S/ Sri

1)	Dina Nath-II, Officer on Special Duty, Chhatrapati Shahuji Maharaj Nagar
2)	Umesh Chandra-III, Chairman, State Transport Appellate Tribunal, Lucknow
3)	Satya Pal Singh, District & Sessions Judge, Gorakhpur
4)	Raj Vir Sharma, District & Sessions Judge, Gautam Budh Nagar
5)	Pramod Kumar Goel, Member Secretary, U.P. State Legal Services Authority, Lucknow.
6)	Ashok Kumar Rastogi-II, District & Sessions Judge, Ballia
7)	Jai Jai Ram (Pandey), District & Sessions Judge, Basti
8)	Roop Kishor Gupta, District & Sessions Judge, Etawah
9)	Shakti Kant, District & Sessions Judge, Chitrakoot
10)	Vijai Pratap Singh-II, District & Sessions Judge, Mau
11)	Om Prakash Tiwari, District & Sessions Judge, Balrampur
12)	Ashok Kumar-V, Judicial Member, Commercial Tax Tribunal, Ghaziabad
13)	Ravindra Nath Mishra, Special Secretary & Additional L.R. (Legal Cell), Supreme Court, New Delhi.
14)	Prabhat Chandra Tripathi, Additional District & Sessions Judge, Firozabad
15)	Tejveer Singh, Additional District & Sessions Judge, Saharanpur
16)	Mohd. Babar, Additional District & Sessions Judge, Unnao
17)	Udit Narain Singh, Additional District & Sessions Judge, Etawah.

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings accordingly.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad and Section Officer (Admin. A-II) Section forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad

15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Section Officer (Confidential-B Section), High Court, Allahabad.
21. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
22. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

**Sd/-**

**(VIRENDRA KUMAR SRIVASTVA  
DEPUTY REGISTRAR(SERVICES))**